NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 421/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

Member (Judicial)

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Midas Care Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

C.S.P. No. 421/230-232/NCLT/MB/MAH/2017

ANKUR LUMAR HOVOLATE FOR

The Learned Representative of the Petitioner is present.

For want of time adjourned to 19.01.2018.

Sd/
Bhaskara Pantula Mohan

M.K. Shrawat

Bhaskara Pantula Mohan Member (Judicial) 05.01.2018.

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